

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1559
ANSWERED ON:21.08.2012
LOSSES OF DDA
Jaiswal Shri Gorakh Prasad ;Sinh Dr. Sanjay

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has incurred huge losses due to irregularities in execution of various projects by contractors during each of the last three years;
- (b) if so, the details thereof;
- (c) whether the Central Vigilance Commission (CVC) had suggested stringent measures to the DDA in this regard;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the remedial steps taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a) & (b): DDA has informed that no case of losses due to irregularities in execution of the projects has come to notice.
- (c): No, Madam.
- (d) & (e) : Questions do not arise in view of the reply at (c) above.